

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-419 of 2014
in Appeal No. 155 of 2013

Dated : 3rd November, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Jafar Alam
Mr. Kawaljit Bhatia

Counsel for the Respondent(s) : Mr. Harinder Toor

ORDER

IA-419 of 2014

Mr. Jafar Alam, the learned counsel takes notice on behalf of the contesting Respondent and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.11.2014 after serving copy on the other side.

Post the matter on **10.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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